

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:504

ANSWERED ON:27.07.2006

BENEFITS TO CHILDREN OF SCS STS WOMEN MARRYING TO NON SCS STS PERSONS . MS. INGRID MCLEOD
Athawale Shri Ramdas

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) Whether the Government is considering any proposal to grant benefits of Scheduled Castes/Scheduled Tribes category to the children of SCs/STs women marrying to non-SCs/STs persons; and

(b) If so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. SUBBULAKSHMI JAGADEESAN)

(a) & (b) The matter of granting benefits of Scheduled Castes to the children of a Scheduled Caste woman marrying to a non-Scheduled Caste person has been referred to National Commission for Scheduled Castes for their opinion. As regards Scheduled Tribes, no such proposal has been received.